

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) Nos.1475-1478/2025

[Arising out of impugned final judgment and order dated 20-12-2024 in CRLA No.3272/2011, CRLA No.3448/2011, CRLA No.3807/2011 and CRLA No.3873/2011 passed by the High Court of Judicature at Allahabad]

SHIV ADHAR & ANR.

Petitioners

VERSUS

STATE OF UTTAR PRADESH

Respondent

[PETITIONERS ARE IN JAIL]

Date : 14-05-2025 These petitions were mentioned today.

CORAM :

HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE MANMOHAN

For Petitioner(s) : Mr. Prem Malhotra, AOR (mentioned by)

For Respondent(s) : Ms. Srishti Singh, AOR

UPON being mentioned, the Court made the following
O R D E R

Not to be deleted from the notified date i.e. 20th May, 2025.

(RASHMI DHYANI PANT)
ASST. REGISTRAR-CUM-PS

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)